NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

IB No.: (IB) 364 (ND)/2017

PRESENT: SMT. INA MALHOTRA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s Vesuvius India Ltd. Vs. M/s Fenace Auto Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Mohinder Vig, Advocate

For the Respondent (s) : Mr. Ravinder Singh, Advocate

ORDER

Ld. Counsel for the Respondent submits that despite directions, copy of the petition has not been supplied to him.

Reply, if any, be filed before the next date of hearing.

To come for arguments on 24th October, 2017.

(Ina Malhotra) Member (J)